

DIVISION BENCH
COURT - I

S-15

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/157(KB)2024
IA(COMPANIES.ACT)/128(KB)2024,
IA(COMPANIES.ACT)/130(KB)2024,
IA(COMPANIES.ACT)/129(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	NIMMI OBEROI VS ELGIN HOTELS PVT.LTD.
UNDER SECTION	SEC. 58(3)SEC. 59SEC. 241(1)SEC. 242(4)

Appearances (via video conferencing/physically)

Mr.A.Ray, Adv.] For the Applicant in IA 128/2024
Mr.Sudhir Mehta, Adv.]
Mr.Devash Sonthalia,Adv.]

Mr.Anurag Bagaria, Adv.] For the Applicant in IA 129 & 130/2024
Mr.Saptarshi Banerjee,Adv.]

Mr. Jishnu Saha,Sr. ,Adv.] For the Respondent (Nimmi Oberoi)
Mr.Shaunak Mitra,Adv.]
Mr.Ishaan Saha, Adv.]

Mr.Joy Saha,Sr.Adv.] For P2 & P3 in CP 157/2024
Mr.Avishek Guha, Adv.]
Ms.Urmila Chakraborty, Adv.]
Ms.Arunika Dutta,Adv.]
Mr.S.Bose, Adv.]
Mr.Kaustav De Sarkar, Adv.]

Ms.Neha Mehta,Adv.] For the Respondent

ORDER

1. Ld.Sr. counsel /Counsel for the parties present.
2. Post the matter on **04/07/2024** along with all IAs.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PJ